GOVERNMENT OF INDIA MINISTRY OF PANCHAYATI RAJ LOK SABHA UNSTARRED QUESTION NO. 861 ANSWERED ON 07.02.2023

STRENGTHENING OF PANCHAYATI RAJ INSTITUTIONS

861. SHRI NAMA NAGESWARA RAO:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government has any special scheme to strengthen Panchayati Raj Institution in the country;
- (b) if so, the details thereof; and
- (c) the details of the funds released to the State Government in this regard during the last five years, State/UT-wise?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

- (a) & (b): The Ministry of Panchayati Raj (MoPR) is implementing the (i) Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with the primary objective of strengthening Panchayati Raj Institutions (PRIs) by way of capacity building and training of the elected representatives and the functionaries of the PRIs, (ii) Incentivization of Panchayats (IoP), a Central Components of RGSA scheme to encourage competitive spirit among PRIs under which, Awards including financial incentives are given to best performing Panchayats in recognition of their good work for improving delivery of services and public good, (iii) Mission Mode Project on e-Panchayats, a Central component of RGSA scheme under which various e-governance projects are funded towards digitalization of Panchayats to bring in efficiency, accountability and transparency in the functioning of the PRIs for overall transformation of PRIs (No funds are released to States under the scheme).
- (c) The State-wise/UT-wise funds released under the RGSA and IoP scheme during the last five years is at **Annexure.**

Annexure Referred to in Reply to part (c) of the Lok Sabha Un-starred Question No.861 Answered on 07.02.2023 Regarding Strengthening of Panchayati Raj Institutions

State/UT-wise Fund Released under the RGSA scheme and IoP scheme from 2017-18 to 2021-22

(Rs. in crore)

Sl. No.	State/UT	Funds Released Under RGSA scheme	Funds Released Under IoP scheme
1	Andaman & Nicobar Islands	6.75	0.23
2	Andhra Pradesh	209.92	12.23
3	Arunachal Pradesh	106.44	2.05
4	Assam	160.18	6.85
5	Bihar	68.02	5.71
6	Chhattisgarh	52.42	7.4
7	Dadra & Nagar Haveli and Daman & Diu	0	1.72
8	Goa	0.8	0
9	Gujarat	0	8.62
10	Haryana	27.43	6.93
11	Himachal Pradesh	81.78	6.63
12	Jammu & Kashmir	96.25	1.09
13	Jharkhand	61.73	6.78
14	Karnataka	70.67	6.65
15	Kerala	51.17	7.3
16	Ladakh	3.23	0
17	Lakshadweep	0	0.35
18	Madhya Pradesh	297.05	12.48
19	Maharashtra	204.61	11.64
20	Manipur	26.7	4.32
21	Meghalaya	11.04	0.1
22	Mizoram	47.2	0.25
23	Nagaland	20.13	0.62
24	Odisha	37.17	9.03
25	Puducherry	0	0
26	Punjab	62.17	8.15
27	Rajasthan	69.54	7.89
28	Sikkim	21.47	4.14
29	Tamil Nadu	196.5	8.93
30	Telangana	28.84	7.52
31	Tripura	11.18	5.79
32	Uttar Pradesh	426.75	22.99
33	Uttarakhand	91.41	7.16
34	West Bengal	196.14	8.95

Note:

^{1.} Funds under RGSA include the release made under the Scheme of Capacity Building-Panchayat Sashaktikaran Abhiyan (CB-PSA) during 2017-18 that was under implementation prior to 2018-19 for the same purpose.

^{2.} In 2021-22 award money was directly transferred to the Awardee Panchayats and not State Government.